THE HIGH COURT OF MEGHALAYA AT SHILLONG

NOTIFICATION

Dated Shillong 9th December, 2015

No. HCM.II/184/2015/3819: Hon'ble The Chief Justice, High Court of Meghalaya, in exercise of powers under Rule 7(B)(5) of the High Court of Meghalaya Rules, 2013 is pleased to transfer and post the following Judicial Officers under the Meghalaya Judicial Service as under:-

Sl. No.	NAME '	GRADE	PRESENT POSTING	NOW TRANSFERRED AND POSTED AS
1	Smti. B.Mawrie	Grade – I Judicial Officer	Additional District & Sessions Judge, (Probationer) West Jaintia Hills District, Jaintia	I/c District & Sessions Judge. Ri Bhoi District, Nongpoh
2	Smti. C. Dkhar	Grade – I Judicial Officer	I/c District & Sessions Judge Ri Bhoi District, Nongpoh	I/c District & Sessions Judge. East Garo Hills District, Williamnagar

The above incumbents are to join their respective office with immediate

effect.

By Order,

REGISTRAR GENERAL

Memo No. HCM.II/184/2015/3819A

Dated 9th December, 2015

Copy for information to:-

- The Secretary to the Government, Law Department, Shillong with a request to issue the related Notifications affecting functioning of the respective District Courts as per relevant Acts, Rules and Regulations, etc.
- 2. The Accountant General (A&E), Meghalaya, Shillong.
- The Registrar attached to Hon'ble Chief Justice, High Court of Meghalaya, Shillong.

- The Joint Registrar cum –OSD in Hon'ble the Chief Justice's Secretariat, High Court of Meghalaya, Shillong.
- 5. The Joint Registrar, High Court of Meghalaya, Shillong.
- The Joint Registrar cum Secretary to Hon'ble the Chief Justice, High Court
 of Meghalaya, Shillong
- 7. The Registrar (Admn.), High Court of Meghalaya, Shillong.
- 8. The District and Sessions Judge, Shillong.
- 9. The District and Sessions Judge, Tura.
- 10. The District and Sessions Judge, Nongpoh.
- 11. The District and Sessions Judge, Nongstoin.
- 12. The District and Sessions Judge, Williamnagar.
- 13. The District and Sessions Judge, Jowai.
- 14. Smti. B. Mawrie, Addl. District & Sessions Judge, Jowai...
- 15. Smti. C.Dkhar, District & Sessions Judge, Nongpoh.
- 16. The Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- The Private Secretary to Hon'ble Mr. Justice T. Nandakumar Singh, High Court of Meghalaya, Shillong.
- The Private Secretary to Hon'ble Mr. Justice Sudip Ranjan Sen, High Court of Meghalaya, Shillong.
- 19. The Treasury Officer, Treasury, Jowai.
- 20. The Treasury Officer, Treasury, Williamnagar.
- 21. The Treasury Officer, Treasury, Nongpoh.
- 22. The System Analyst, High Court of Meghalaya, Shillong, to upload the Notification in the Official Web-site.
- 23. The Director printing and Stationary Government of Meghalaya, with a request to publish the said notification in the next issue of the Gazette.

24. Office File.

REGISTRAR GENERAL